IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 206 of 2018

Dr. Amrit Kejriwal … Appellant

Versus

Dr. Jaya Kejriwal ... Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : Mr. Sanjay Kumar Pandey, Advocate
For the Respondent : Mr. Srijit Choudhary, Advocate

15/07.09.2021

1. Learned counsel for the appellant, Mr. Sanjay Kumar Pandey is present.

2. Learned counsel for the respondent, Mr. Srijit Choudhary is also present.

3. By referring two orders passed in this case dated 01.03.2021 and 15.03.2021, learned counsel for the parties jointly submit that date may be fixed on 15.09.2021, so that both the parties may join the proceedings Online.

4. Accordingly, the matter is adjourned and is directed to be listed on 15.09.2021. Parties shall join the proceedings on that date.

5. Let suitable link be supplied to the parties also.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Jk/